NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 05.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.177/BB/	-	For hearing	252(3)	Paprika Restaurants & Hotels Pvt. Ltd.
2017				

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	DHIREN. H.P.	Paparka Restaurents E hele Put Atl	
	9740722699	& halls but Att	Mary

ORDER

PCS for petitioner is present. Matter is listed today for consideration. List it for consideration on 12.12.2017,

Member (T)

Member (J)